

**Bridge on National Highway at
Burmahan**

2111. Shri Hari Vishnu Kamath: Will the Minister of Transport be pleased to state:

(a) whether the road bridge on National Highway 26, at Burmahan, Narsinghpur District, Madhya Pradesh, has been declared open for traffic;

(b) if so, since when; and

(c) if not, the reasons therefor?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (c). The bridge proper has been completed, but there has been some delay in the completion of the approach roads. The bridge is now expected to be opened to traffic by the 15th of May, 1964.

Overbridge near Itarsi Station

2112. Shri Hari Vishnu Kamath: Will the Minister of Railways be pleased to state:

(a) whether work has commenced on the construction of an over bridge at the two level crossings near Itarsi station (Central Railway), Madhya Pradesh;

(b) if so, since when and when the bridge is likely to be commissioned; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

(c) The State Government have finally sponsored a scheme for a road overbridge at the site of the existing level crossing at mile 463/12-13 on Itarsi-Bhopal Section of Central Railway. Necessary technical data and site plan have been received by the Railway from the State Government only in February, 1964 and the scheme is now being further progressed.

Mahendru Ghat Station

2113. Shrimati Ram Dulari Sinha: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to start a refreshment room at Mahendru Ghat Railway Station (N.E. Railway);

(b) when the building was scheduled to be completed and when it was completed;

(c) the reasons for delay in putting refreshment room into service; and

(d) the extent of financial loss to the Railway on account of delay in execution of the aforesaid scheme?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No.

(b) to (d). Do not arise.

P. and T. Workers' Unions

2114. Shri Yashpal Singh: Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether P. and T. workers who are unwilling to join the existing re-aligned unions are denied the right of association in forming their own Union; and

(b) if so, the reasons therefor?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagvati): (a) and (b). With a view to discouraging the multiplicity of unions with overlapping interests of non-gazetted non-industrial P. & T. Employees when the details of the Re-alignment Scheme were circulated in July, 1954, it was clarified that no new unions of such staff would be recognised by the Government thereafter.

Fresh rules/instructions to govern the recognition of Service Associations are under consideration of Government and the applications received from Service Associations for recognition by Government will be examined in the light of the revised instructions.